

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 20th of September, 2024

The Ld. Advocates of the Gauhati High Court, Guwahati who desire to avail the Wi-Fi services of the High Court are requested to provide the MAC address of their devices either through online mode (link available at Gauhati High Court's website) or submit offline form (available at Gauhati High Court's website under 'Download' section) to NOC room, 4th floor, Court side, Gauhati High Court, New Block.

By Order,

Sd/- S. K. Poddar

REGISTRAR GENERAL

Memo No. HC. III-07/2024/3855-3873 / G,

Dated the 20th September, 2024.

Copy to:-

1. The Registrar (Vigilance/ Admn. / Judicial/ Estt.(I/c)), Gauhati High Court, Guwahati.
2. The Secretary, Gauhati High Court Legal Service Committee, Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
6. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
8. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
10. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
11. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
12. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
13. The P.S. to Hon'ble Mr./ Mrs. Justice _____, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
15. The Court Manager, Gauhati High Court, Guwahati.
16. The Administrative Officer (Judicial), _____ Section, Gauhati High Court, Guwahati.
17. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
18. The Court Officer I & II, Gauhati High Court, Guwahati.
19. The C. A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

20.9.24

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 20th of September, 2024

The Officers and staff of the Gauhati High Court, Guwahati who desire to avail the Wi-Fi services of the High Court are requested to provide the MAC address of their devices either through online mode (link available at Employees Attendance System) or submit offline form (available at Gauhati High Court's website under 'Download' section) to NOC room, 4th floor, Court side, Gauhati High Court, New Block.

By Order,
Sd/- S. K. Poddar

REGISTRAR GENERAL

Memo No. HC. III-07/2024/3874-3892 / G,

Dated the 20th September, 2024.

Copy to:-

1. The Registrar (Vigilance/ Admn. / Judicial/ Estt.(I/c)), Gauhati High Court, Guwahati.
2. The Secretary, Gauhati High Court Legal Service Committee, Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
6. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
8. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
10. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
11. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
12. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
13. The P.S. to Hon'ble Mr./ Mrs. Justice _____, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
15. The Court Manager, Gauhati High Court, Guwahati.
16. The Administrative Officer (Judicial), _____ Section, Gauhati High Court, Guwahati.
17. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
18. The Court Officer I & II, Gauhati High Court, Guwahati.
19. The C. A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

21.09.2024
20.9.24